NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1108/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.06.2017

NAME OF THE PARTIES:

Superways Enterprises Pvt.Ltd.

V/s.

Topworth Steel & Power Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

Mulala Doctor (St Advocati	2 10
Devesh Jure ben, Risher Jaisani, Hitesh Agan w	atoh Co

ORDER CP No.1108/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter tomorrow on 29.6.2017.

Sd/-V. NALLASENAPATHY Member (Technical)

Sd/-B.S.V. PRAKASH KÜMÁR Member (Judicial)